Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SAALIM SHOES PRIVATE LIMITED Date of Commencement of Liquidation: 26-09-2025; List of Stakeholders as on Date: 25-11-2025; Name of IP: Mr. S.R. Shriraam Shekher; Process Number: 1; Last 5 digitof registration number: 11598

| SI. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of | Amount of claims | Amount of claims | Details in annexure |
|---------|--|----------------------------|--------------|----------------------------|--------------|-------------------|------------------|--------------------|---------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | contingent claims | rejected | under verification | |
| 1 | Unpaid insolvency resolution process costs | 4 | 5869731 | 4 | 5869731 | 0 | 0 | 0 | NA |
| 2 | Liquidation costs incurred till date | 11 | 1558201 | 11 | 1558201 | 0 | 0 | 0 | NA |
| 3 | Secured financial creditors | 3 | 1788533453 | 3 | 1788533454 | 0 | 0 | 0 | Annexure 3 |
| 4 | Unsecured financial creditors | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 5 | Operational creditors (Workmen) | 1230 | 52569036 | 484 | 26518486 | 0 | 26050550 | 0 | Annexure 5 |
| 6 | Operational creditors (Employees) | 225 | 32618152 | 54 | 5584110 | 0 | 27034042 | 0 | Annexure 6 |
| 7 | Operational creditors (Government Dues) | 8 | 542986574 | 8 | 542986574 | 0 | 0 | 0 | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 265 | 1146847519 | 236 | 623236054 | 0 | 523611465 | 0 | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| Total | | 1746 | 3570982666 | 800 | 2994286610 | 0 | 576696057 | 0 | |